

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-17/2004/4905/A

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Nirmali Talukdar,  
Principal Judge, Family Court No. III,  
Kamrup (M), Guwahati.

Dated Guwahati, the <sup>th</sup> 19 July, 2022.

Sub:- **Casual leave.**

Ref:- Letter No.FCK3/2/14/PJ/222/22, dtd. 07.07.2022

Madam,

With reference to the above, I am directed to inform you that you have granted **casual leave on 06.07.2022**, as prayed for.

Yours faithfully,



**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-17/2004/4906/dated** , 19-07-2022

Copy to.

1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

